

File No.CIC/15/2016-Rgr.
CENTRAL INFORMATION COMMISSION

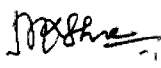
Dated the 22nd July, 2016

CIRCULAR

Sub: Scheduling of hearing of cases.

It is notified for information of general public that complaints and second appeals filed in this Commission under the Right to Information Act, 2005 shall be taken up for hearing in chronological order.

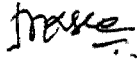
2. However, the Commission in a particular matter may decide to accord precedence depending on the facts and circumstances of the case.


(Dr. M.K. Sharma)
Registrar

- To
1. Shri Subhash Sharma, DR to CIC. ✓ *22/7/16*
 2. Shri R.L. Gupta, DR to IC (BS).
 3. Shri Ram Parkash Grover, DR to IC (YA). ✓ *22/7/16*
 4. Shri Vijay Bhalla, DR to IC (SH). ✓ *22/7/16*
 5. Shri T.K. Mohapatra, DR to IC (MP). ✓ *22/7/16*
 6. Shri K.A. Talwar, DR to IC(KY). ✓ *22/7/16*
 7. Shri Dinesh Kumar, DR to IC(SA). ✓ *22/7/16*
 8. Shri V.K. Sharma, DR to IC (SB). ✓ *22/7/16*
 9. Shri K.L. Das, DR to IC(BJ). ✓ *22/7/16*
 10. Shri Raghubir Singh, DR to IC(DP). ✓ *22/7/16*
 11. Shri A.K. Talapatra, DR to IC(AB). ✓ *22/7/16*
 12. Shri Umesh Joshi, DR (CR). ✓ *22/7/16*

Copy to:

1. PPSs to Chief IC/ICs. ✓ *22/7/16*
2. PPS to Secretary/Additional Secretary. ✓ *22/7/16*
3. JS(A)/JS (MR)/JS (P&B)/JS (Law) and Nodal Officer (RTI). ✓ *22/7/16*
4. NIC with the request to place this circular on the Commission's website. ✓ *22/7/16*


(Dr. M.K. Sharma)
Registrar